

Shri Tangamani: If the enquiries were held what was the amount involved? If it was not Rs. 27 lakhs, was it Rs. 2.7 lakhs?

Shri Humayun Kabir: There was no defalcation at all. There were certain irregularities and necessary adequate steps are being taken to see that there are no such irregularities in future.

Shri S. M. Banerjee: May I know what steps are being taken and whether one of the major reasons for removing the present director was this irregularity?

Shri Humayun Kabir: The present director is probably going to resign.

Shri S. M. Banerjee: And is going to be offered another big job.

केन्द्रीय मद्य-निषेध समिति

*६७५. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय मद्य-निषेध समिति की ४ व ५ सितम्बर, १९६१ की बैठक हुई थी ;

(ख) यदि हां, तो उस में क्या निश्चय किये गये या सिफारिशें की गईं ; और

(ग) उन निश्चयों अथवा सिफारिशों पर क्या कार्यवाही की गई है या की जा रही है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) जी हां ।

() सिफारिशों की एक प्रतिलिपि सभा पटल पर रख दी गई है । [बेलिये परिशिष्ट २, अनुबन्ध संख्या ८१]

(ग) राज्य सरकारों। संघ राज्य क्षेत्रों के प्रशासनों को सुझावों के लिये सिफारिशें भेज दी गई हैं । उनके उत्तर की प्रतीक्षा है ।

I shall read it in English also.

(a) Yes.

(b) A copy of the recommendations is laid on the Table of the House. [See Appendix II, annexure No. 81].

(c) The recommendations have been circulated to the State Governments/ Union Territories' Administrations for their proposals. Their replies are awaited.

Prohibition

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Shri Shree Narayan Das:

*681. } Shri Radha Raman:
} Shri Aurobindo Ghosal:
} Shri P. G. Deb:

Will the Minister of Home Affairs be pleased to state:

(a) whether the various State Governments were asked to consider the need for fixing some target date for complete prohibition for the whole of India during the Third Plan Period;

(b) if so, their reactions in this regard; and

(c) which of the States have so far indicated their opinion in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) to (c). One of the recommendations made by the Central Prohibition Committee at its meeting held on the 4th and 5th September, 1961 was that there ought to be complete prohibition in India before the end of the Third Five Year Plan. The recommendations have been circulated to the State Governments for their proposals. Their replies are awaited.